COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 97 OF 2018 & IA NO. 243 OF 2017

Dated: 1st November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd. Versus			Appellant(s)
Maharashtra Electricity Regu	latory	Commission & Ors	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.Y.Deshmukh	
Counsel for the Respondent(s)	:	Mr. Anand K.Ganesan for R-2	
		Ms. Shurti Awasthi for R-3	

ORDER

It is represented that pleadings are complete.

List the matter for hearing on 15.01.2019.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Js/kt